

Central Administrative Tribunal
Principal Bench

O.A. No. 2340 of 1998

New Delhi, dated this the 29th July, 1999.

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

S/Shri

1. Dinesh Singh
S/o Shri Babu Singh
2. Dharam Singh
S/o Shri Harpal Singh
3. Radhey Shyam
S/o late Shri Om Prakash
4. Sanjay Kumar
S/o Shri Mathna Ram
5. Babu Ram
S/o Shri Zile Singh
6. Lalit Kumar
S/o Shri Suraj Singh
7. Roop Kishore
S/o Shri Dalbir Singh

(All C/o Sanjay Kumar, Sl. No.4
9/3133, Gali No.4, Dharampura,
Gandhi Nagar, Delhi-31.) ... Applicants
(By Advocate: Shri A.K. Soni)

Versus

1. Union of India through
the Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan,
New Delhi-110011.
2. Chief Engineer,
C.P.W.D. Circle II,
I.P. Bhawan,
New Delhi-2. ... Respondents
(Dept. Repr. Shri Radhey Shyam, UDC)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

"I heard."

2. This O.A. is disposed of with a direction to Respondents that subject to availability of working and in the event Respondents are engaging fresh Casual Labourers they shall consider applicants' cases in preference to juniors and outsiders. *No costs.*

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/